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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhavan
New Delhi

Notification No. 07/2015-2020 New Delhi, Dated: 28<sup>th</sup> May, 2020

Subject: - Amendment in Export Policy of Paracetamol API

S.O. (E) In exercise of powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes following amendment in the Chapter 29 of the Schedule 2 of the ITCHS Export Policy amending the Notification No. 50/2015-20 dated 03.03.2020 related to export Policy of Paracetamol API:

S.No	ITC HS Codes	Description	Present Policy	Revised Policy
146 A	29222933	Paracetamol	Restricted	Free

## 2. Effect of this Notification:

The Notification No. 50/2015-20 dated 03.03.2020 is further amended to remove restriction on export of Paracetamol APIs, making its export "free" with immediate effect.

(Amit Yadav)

Director General of Foreign Trade

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